

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3973
ANSWERED ON:20.12.2005
NVS & KVS
Hamza Shri T.K.;Reddy Shri Suravaram Sudhakar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the steps the Government has taken so far to ensure security and tension free work atmosphere for women employees in the KVS and NVS Schools, as directed by the Supreme Court in the Vishakha Case; and

(b) if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A.FATMI)

(a) Complaint Redressal Committees have been constituted at the Headquarters and Regional Offices level of KVS and NVS for redressal of complaints of gender harassment of women employees as per directions of Hon'ble Supreme Court of India in the Vishakha Case. Appropriate work conditions are provided so that no woman has reasonable ground to believe that she is at a disadvantageous position in respect of her employment.

(b) Does not arise.